BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA (CAA) No.416/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Ur	nder Section	230-232		
SI. No.	Representa	nation of Authorized htive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.		RAN BISHWAL,	Hu Pehlin	The world

ORDER

Ld. Counsel for the petitioners is present.

Heard. Admit.

Reserved for order.

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(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

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